

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.01.2021 (TUESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R3 & R4 Swapnil Gupta-R5
2.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	Jaikriti S Jadeja -R2
3.	Comp. App. (AT) No. 208 of 2020	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd.	Piyush Dilipbhai Shah	Pallavi Rao

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**